# GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

### **LOK SABHA**

# UNSTARRED QUESTION NO. 5247 ANSWERED ON MONDAY, APRIL 03, 2023/ CHAITRA 13, 1945 (SAKA)

#### **CSR IN RAJASTHAN**

#### QUESTION

#### **5247. SHRI BHAGIRATH CHOUDHARY:**

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether any criteria has been prescribed for spending funds under the Corporate Social Responsibility (CSR) in the country and if so, the details thereof;
- (b) whether the various Public Sector Banks and other undertakings are complying with the provisions regarding the CSR expenditure;
- (c) if so, the details of the funds allocated and works done under the CSR in Rajasthan during each of the last four years, district-wise, year-wise and institute-wise;
- (d) whether any steps have been taken by the Government to monitor the amount spent under the CSR in Rajasthan;
- (e) if so, the details of works done with the CSR funds in Ajmer, Jaipur, Bhilwara, Nagaur districts during the said period; and
- (f) whether the concerned Lok Sabha and Rajya Sabha MPs of Rajasthan have been informed about the approved and completed works under the CSR and if so, the details thereof?

#### **ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

## [RAO INDERJIT SINGH]

(a): The broad framework for Corporate Social Responsibility (CSR) has been provided under Section 135 of the Companies Act, 2013 ('Act'), Schedule VII of the Act and Companies (CSR Policy) Rules, 2014. Section 135 of the Act mandates every company having net worth of Rs. 500 crore or more, or turnover of Rs. 1000 crore or more, or net profit of Rs. 5 crore or more during the immediately preceding financial year, to spend at least two per cent of the average net profits of the company made over immediately preceding three financial years towards CSR as per the CSR Policy of the Company. Schedule VII of the Act indicates the eligible list of activities that can be undertaken by the companies as CSR.

(b) & (c): Public Sector Banks are established under the State Bank of India Act, 1955 and the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970/80 and are not companies incorporated under the Companies Act, 2013 ('Act) or under any previous company law. As such, the provisions of Corporate Social Responsibility (CSR) mentioned in Section 135 of the Companies Act, 2013 are not applicable to Public Sector Banks.

However, on the basis of annual filings made by Companies in the MCA21 registry, the CSR expenditure by Public Sector Undertakings (PSUs) and Non-PSUs during the Financial Year (FY) i.e. 2017-18 to 2020-21 are given below:

CSR Expenditure by PSUs and Non-PSUs (Amount in Crore)						
Nature of Company	FY 2017-18	FY 2018-19	FY 2019-20	FY 2020-21		
PSUs	3,651.02	4,224.07	5,307.64	4,480.70		
Non-PSUs	13,447.19	15,972.88	19,647.14	21,233.95		
Grand Total	17,098.20	20,196.95	24,954.78	25,714.65		

(Data upto 30.09.2022) [Source: National CSR Data Portal]

District-wise and Development Sector-wise details of the CSR expenditure by companies in the State of Rajasthan during the last four FY i.e. 2017-18, 2018-19, 2019-20 and 2020-21 are at Annexure – I and II respectively.

- (d): The corporate governance framework along with the existing legal provisions such as mandatory disclosures, accountability of the CSR Committee and the Board, provisions for statutory audit of accounts of the company etc. provide safeguards in this regard. Whenever any violation of CSR provisions is reported, action against such non-compliant companies is initiated as per provisions of the Companies Act, 2013 after due examination of records and following due process of law. Now, the non-compliance of CSR provisions has been converted as a civil wrong w.e.f. 22nd January, 2021.
- (e): Development Sector-wise details of CSR expenditure by companies in the districts of Ajmer, Jaipur, Bhilwara, Nagaur of Rajasthan during the FY i.e. 2017-18, 2018-19, 2019-20 & 2020-21 are at Annexure III. Further, the companies are required to file the CSR data for the financial year 2021-22 on or before 31.03.2023.
- (f): No Sir, there is no such provision as per the Act. However, under the Act, CSR is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor CSR activities based on the recommendations of its CSR committee. As the CSR framework is disclosure based, the companies are required to file details of CSR activities annually in MCA21 registry. All data related to CSR filed by companies in the MCA21 registry, including company-wise, state-wise and district-wise are available in public domain at <a href="https://www.csr.gov.in">www.csr.gov.in</a>.

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Annexure - I

ANNEXURE REFERRED TO IN REPLY TO PART (C) OF LOK SABHA UNSTARRED QUESTION NO. 5247 FOR 03.04.2023

District wise CSR Expenditure in Rajasthan (Amount in Crore)					
S. No.	District	FY 2017-18	FY 2018-19	FY 2019-20	FY 2020-21
1	Ajmer	6.35	12.82	14.36	4.45
2	Alwar	25.71	18.32	25.58	35.69
3	Banswara	4.33	3.98	2.82	2.30
4	Baran	1.74	1.83	5.68	5.94
5	Barmer	8.42	25.70	17.55	24.55
6	Bharatpur	0.29	6.01	3.03	17.17
7	Bhilwara	10.26	12.63	16.68	7.16
8	Bikaner	0.57	2.99	4.15	4.89
9	Bundi	-	0.15	0.09	0.06
10	Chittorgarh	0.18	22.83	3.04	4.97
11	Churu	1.59	3.97	9.38	2.82
12	Dausa	0.14	0.49	2.28	1.25
13	Dholpur	0.03	0.29	0.52	0.34
14	Dungarpur	-	-	2.53	2.52
15	Hanumangarh	0.01	-	-	0.06
16	Jaipur	36.50	42.57	88.15	56.60
17	Jaisalmer	1.55	0.04	3.55	2.52
18	Jalore	0.67	10.01	2.90	6.29
19	Jhalawar	0.97	2.16	1.06	2.39
20	Jhunjhunu	2.65	4.65	3.96	5.52
21	Jodhpur	2.56	6.89	6.58	11.47
22	Karauli	0.88	0.24	3.03	9.04
23	Kota	5.17	4.06	13.82	7.90
24	Nagaur	1.87	0.39	2.60	8.01
25	Pali	4.81	10.44	5.19	9.67
26	Pratapgarh	1.70	0.13	0.59	0.17
27	Rajsamand	1.00	7.90	15.80	22.30
28	Sawai Madhopur	0.06	1.37	0.96	2.23
29	Sikar	1.38	14.81	6.63	4.85
30	Sirohi	1.89	2.15	4.70	3.12
31	Sri Ganganagar	0.04	-	0.94	2.18
32	Tonk	0.04	0.43	0.47	0.99
33	Udaipur	26.19	22.55	46.24	101.18
34	NEC/ Not mentioned*	293.78	352.68	419.25	287.25
Grand Total (in Cr.)		443.35	595.49	734.12	657.86

(Data up to 30.09.2022) [Source: National CSR Data Portal]

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<sup>\*</sup> Companies did not specify the name of District where projects were undertaken

Annexure - II

ANNEXURE REFERRED TO IN REPLY TO PART (C) OF LOK SABHA UNSTARRED QUESTION NO. 5247 FOR 03.04.2023

	Development Sector wise CSR Expenditure in Rajasthan (Amount in Crore)				
S.	Development Sector	FY	FY	FY	FY
No.	Development Sector	2017-18	2018-19	2019-20	2020-21
1	Agro Forestry	4.68	2.58	0.39	1.04
2	Animal Welfare	6.25	6.26	8.23	14.91
3	Armed Forces, Veterans, War Widows/ Dependants	0.18	0.40	0.81	1.92
4	Art and Culture	10.22	31.08	37.87	9.97
5	Conservation of natural resources	6.76	2.78	2.28	13.01
6	Education	169.17	188.30	306.74	223.44
7	Environmental Sustainability	23.74	31.21	26.60	50.13
8	Gender Equality	0.19	0.18	7.21	0.33
9	Health Care	72.12	89.23	128.63	181.77
10	Livelihood Enhancement Projects	28.57	39.45	47.22	17.92
11	Poverty, Eradicating Hunger, Malnutrition	16.96	15.24	19.75	42.65
12	Rural Development Projects	40.03	97.24	45.98	33.48
13	Safe Drinking Water	8.98	10.14	10.09	11.91
14	Sanitation	14.76	18.43	26.57	12.25
15	Senior Citizens Welfare	1.07	0.56	0.39	0.56
16	Setting Up Homes And Hostels For Women	0.33	0.37	2.18	0.62
17	Setting Up Orphanage	1.05	-	1.25	0.96
18	Slum Area Development	1.48	0.50	0.52	3.45
19	Socio-Economic Inequalities	4.89	8.83	8.20	1.90
20	Special Education	0.30	0.87	0.53	1.13
21	Technology Incubators	0.25	0.03	0.20	2.95
22	Training To Promote Sports	19.23	24.45	24.44	8.76
23	Vocational Skills	3.52	16.35	16.09	4.40
24	Women Empowerment	8.49	10.88	11.95	17.42
25	NEC/ Not Mentioned*	0.12	0.09	-	0.99
	Grand Total (in Cr.)		595.49	734.12	657.86

(Data up to 30.09.2022) [Source: National CSR Data Portal]

<sup>\*</sup>Companies did not specify the names of Sectors where projects were undertaken

De	Development sector wise CSR Expenditure in selected districts i.e., Ajmer, Jaipur, Bhilwara, Nagaur of Rajasthan. (Amount in Crore)				
S.		FY	FY	FY	FY
No.	Development Sector	2017-18	2018-19	2019-20	2020-21
1			-	0.01	-
2	Animal Welfare	1.02	1.02	0.74	2.02
3	Armed Forces, Veterans, War Widows/ Dependants	0.02	0.17	0.10	•
4	Art and Culture	1.53	14.86	13.83	0.72
5	Conservation of natural resources	1.00	0.03	0.41	0.11
6	Education	14.90	17.01	62.15	27.87
7	Environmental Sustainability	2.33	1.60	3.18	6.00
8	Gender Equality	-	-	0.06	0.24
9	Health Care	6.31	9.34	18.84	25.17
10	Livelihood Enhancement Projects	6.45	8.26	8.50	1.08
11	Poverty, Eradicating Hunger,	3.93	3.60	2.68	5.06
12	Rural Development Projects	1.81	1.00	2.86	0.68
13	Safe Drinking Water	5.58	0.97	0.25	0.30
14	Sanitation	1.23	0.41	0.61	1.37
15	Senior Citizens Welfare	0.39	-	0.29	0.00
16	Setting Up Homes And Hostels For Women	-	-	1.99	-
17	Setting Up Orphanage	-	-	-	0.15
18	Slum Area Development	1.41	-	0.22	0.01
19	Socio-Economic Inequalities	0.13	0.35	1.37	0.80
20	Special Education	-	0.04	0.14	1.08
21	Technology Incubators	0.03	-	0.03	0.02
22	Training to Promote Sports	4.31	5.67	1.97	0.41
23	Vocational Skills	1.27	2.66	0.55	0.23
24	Women Empowerment	1.32	1.42	0.99	1.92
25	NEC/ Not Mentioned*	-	-	-	0.99
Grand Total (in Cr.)		54.98	68.41	121.79	76.22

(Data up to 30.09.2022) [Source: National CSR Data Portal]

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<sup>\*</sup>Companies did not specify the names of Sectors where projects were undertaken